

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 189 of 2020**

**IN THE MATTER OF:**

**Duggal Associates Pvt. Ltd.**

**....Appellant**

**Vs.**

**Roofs and Ceilings Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Sushant, Advocate**

**For Respondent: Mr. Jasdeep Singh Dhillon, Advocate for R-7.**

**O R D E R**

**04.02.2020:** At request of Mr. Sushant, Learned Counsel for Appellant stating that the Senior Advocate is inconvenienced to appear today, the matter is adjourned to **10<sup>th</sup> February, 2020** under the caption 'For Admission (Fresh Case)'.

[Justice Venugopal M.]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

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